


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**BALAJI PAPER & NEWSPRINT PRIVATE LIMITED OPERATING IN PAPER**  
**INDUSTRY AT WEST BENGAL**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>	
1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	Balaji Paper & Newsprint Private Limited PAN: AAGCS5168Q CIN: U21013WB1998PTC087316
2. Address of the registered office	23, Brabourne Road, Kolkata-700001, West Bengal.
3. URL of website	<a href="https://www.ipbpnpl.com/">https://www.ipbpnpl.com/</a>
4. Details of place where majority of fixed assets are located	Manikpara, Jhargram, Dist: Paschim Midnapur West Bengal- 721513
5. Installed capacity of main products/ services	Please write an e mail to <a href="mailto:ip.balajipaper@gmail.com">ip.balajipaper@gmail.com</a> to seek further details about the Corporate Debtor.
6. Quantity and value of main products/ services sold in last financial year	Factory unit is lying closed since 2021
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Please write an e mail to <a href="mailto:ip.balajipaper@gmail.com">ip.balajipaper@gmail.com</a> to seek further details about the Corporate Debtor.
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Please write an e mail to <a href="mailto:ip.balajipaper@gmail.com">ip.balajipaper@gmail.com</a> to seek further details.
10. Last date for receipt of expression of interest	07-06-2023
11. Date of issue of provisional list of prospective resolution applicants	09-06-2023
12. Last date for submission of objections to provisional list	12-06-2023
13. Process email id to submit EOI	<a href="mailto:ip.balajipaper@gmail.com">ip.balajipaper@gmail.com</a>

Date: 23.05.2023

Place: Kolkata

**BIJAY MURMURIA**  
**INSOLVENCY PROFESSIONAL**  
IP Registration No.- IBBI / IPA - 001 / IP - N00007 /  
2016 - 2017 / 10026   
Bijay Murmuria  
Resolution Professional

For Balaji Paper & Newsprint Private Limited  
Reg. No. IBBI/IPA-001/IP-N00007/2016-17/10026  
Authorisation of Assignment Valid Upto: 17-11-2023  
6A, Geetanjali Apartment, 8B Middleton Street,  
Kolkata - 700 071, West Bengal, India

*\*This is an updated version of Form G as per IBBI Notification No. IBBI/2022-23/GN/REG093, dated 16<sup>th</sup> September, 2022 (w.e.f. 16-09-2022)*